cotton from farmers 200 in Punjab

STATEMENTS OF THE <u>PUBL</u>IC AC-COUNTS COMMITTEE

SHRI GHULAM RASOOL RAR (Nominated): Sir, I beg to lay on the Table, the following statements (in English and Hindi) of the Public Accounts Committee: —

(i) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of Eigty-First Report of the Committee (Seventh Lok Sabha) on National Council of Educational Research and Training.

(ii) Statement showing action taken by Government on the recommendations contained in Chapter I of 190th Report of the Committee (Seventh Lok Sabha) on Establishment of Production facilities for an Ammunition.

(iii) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of Eleventh Report of the Committee (Eighth Lok Sabha) on Council of Scientific and Industrial Research Engineering Science Group.

MESSAGE FROM THE LOK SABHA

The Atomic Energy (Amendment) Bill 1986

SECRETARY-GENERAL; Sir, I have to report to the House the following Message received from the Lok Sabha signed by the Secretary-General of the Lok Sabha

"In accordance with the provisions of rule 96. of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Atomic Energy (Amendment) Bill, 1986, as passed by Lok Sabha at its sitting held on the 27th November, 1986. "

Sir, I lay Ihe Bill on the Table,

MR. CHAIRMAN: Minister of Communications will make a statement at 12. 45 p. m. We now take up special mentions. Shri Aurora.

REFERENCE TO THE NEED TO INCREASE PROCUREMENT OF COTTON FROM FARMERS IN FUNIAB

SARDAR JAGJIT SINGH AURORA (Punjab). Mr. Chairman, Sir, this is about the purchase of cotton in the State of Punjab.

[The Deputy Chairman in the Chair].

The production in the State has touched the record level of 456 Kgs per hectare against the National average of 258 Kgs. On the other hand, the Cotton Corporation of India has been particularly weak in buying cotton from Punjab. As a result, in the last three years, the farmers have to sell their cotton below the support price laid down by the Government of India. This year also, the cotton price in the market is Rs. 350 while the support price is Rs. 415.

The estimated production this year is going to be between 14 to 15 lakh bales of cotton and consumption within the > State is 4. 5 lakh bales. Therefore, there is urgent need that the Cotton Corporation of India buys something like to 10 lakh bales of cotton. As the Cotton 3 Corporation of India has been particularly weak and their establishment possibly is not large enough to carry this out, it is suggested that the MARKFED-an organisation in Punjab-which is well organised, could cany out this task o, n behalf of the Cotton Corporation of India. Thank you.

श्वी सत्यपाल मलिक (उत्तर प्रदेश): मै उनक. समर्थन करता हूं। महाराष्ट् और गजरात में भी यहीं प्रावलम हैं।

SHRI A. G. KULKARNI (Maharashtra); I want to associate myself with the feelings expressed by my colleague, Mr. Aurora. Cotton prices this year— as you also know have been Axed at a

201 Rc. need for a new over-bridge

lower level and the prices are still going down. In Maharashtra perhaps as you know, a lakh of women workers have stopped cotton crop unless proper prices are paid. Madam, I agree with Shri Aurora. This is a very serious problem, the question of prices for farm products, particularly, cotton and jute also. Cotton growers have been very much affected. The cotton season has already started. In Maharashtra, there is persistent demand for increase in the cotton price. An agitation is going on in Maharashtra on this and violence is taking place. Therefore, through you, Madam, I would draw the attention of the hon. Minister concerned to the problem in Maharashtra which needs immediate attention.

SHRI PRABHAKAR RAO KALVALA (Andhra Pradesh): Madam, I support what hon. Member Shri Aurora has said. The problem i_s there in Andhra Pradesh also. Short staple cotton is first and long staple cotton is second in the country. The Cotton Corporation of India should enter the market and save the farmers from the private purchasers. The price is going down day by day. ' The farmers are in a helpless position. Therefore, I would request the hon. Minister concerned to instruct the CO to enter the market immediately and save the farmers. Thank you.

SHRI V. NARAYANASAMY (Pondicherry): Madam, in Coimbatore and Thanjavur districts of Tamil Nadu as well as in Pondicherry, the agriculturists are suffering, due to the low price of colton. Therefore, I would request the Government to fix a remunerative price and save the cotton growers in the country.

THE DEPUTY CHAIRMAN: Shri Prashant. He is not there. Shri Malaviya.

REFERENCE TO THE NEED FOR A. NEW OVER-BRIDGE ON YAMUNA AT ALLAHABAD

अधे सत्य प्रकाश मालवीय (उत्तर प्रदेश) : माननीय उपसभापति महोदया, इलाहावाद में यमुना नवी पर जो सड़क

मार्ग है तथा इसी पर तर्ग है, इस पूल को बने हुए ीव 80-90 वर्ष हो गए हैं देश को जनसंख्या बहुत बढ़ गई है। इसके अतिरिक्त सवारी गाडियों, मोटर कारों. ट्रकों, स्कूर्टरों ग्रादि की संख्या भी बढ़ गई है ग्रौर वहां पर घंटों तक भीड लगी रहती है जसे कि कलकत्ता में होता है और ट्रैफिक जाम हो जाता है और लोगों का बहुत सा समय वहां पर नष्ट हो जाता है । शहर के दूसरी स्रोर सौद्योगिक क्षेत्र हैं, वहां पर एक ही पूल है जो मिर्जापुर और बांदा को जोड़ता है ग्रौर मध्य प्रदेश के रीवा श्रीर सतना को जाने वाले सड़क मार्ग से मिलाता है। बहुत दिनों से वहां पर मांग चली आ रही है यह लोगों की आवश्यकता को देखते ਰਦ श्रीर बढ़ते हुए उद्योगों को देखते हुए वहां पर एक दूसरा सडक मार्ग बनाया जाए ताकि लोगों को ग्राने जाने में सुविधा हो और उनका समय नष्ट न हो ।

महोदया, इस संबंध में इसी सदन में 12 नवम्बर को लिखित प्रश्न संख्या 869 की झोर में ध्यान मार्कीवत करना चाहता हं जिसमें जल-भतल परिवहन मंत्री ने यह जवाब दिया था कि चुंकि उक्त पूल राज्य सड़क पर पड़ते हैं, इसलिए केन्द्र सरकार इस मामले से संबंधित नहीं है । तथापि , मौजूबा पूल से लगभग एक किलोमीटर बहाव की ग्रोर (डाउन-स्ट्रोम) एक नए सड़क पूल का निर्माण करने के लिये राज्य सरकार ने केन्द्र सरकार से सम्पर्क किया है । राज्य सरकार से यह कहा गया है कि वह राष्ट्रीय राज-मार्ग संख्या 27 के उपयुक्त शहरी जोड़ के एक भाग के रूप में इस परि-योजना को शामिल करने की व्यवहार्यता की जांच करे।

महोदया; 12 नवम्बर को यह उत्तर दिया गया और 14 तारीख को इसी महीने इलाहाबाद में प्रधान मंती ने सार्वजनिक सभा में आश्वासन दिया ।

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